

DIVISION BENCH
COURT - II

S-21

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

RCP(IB)/1(KB)2023
IA(I.B.C)/1419(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	HINDUSTAN ADHESIVE & CHEMICALS VS ALISHAN VENEER & PLYWOOD PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Niraj Kumar, CS] For IRP
Mr. Goutam Mukherjee] in IA(I.B.C)/1419(KB)2024

ORDER

1. Ld. Counsel for IRP present.

2. **IA(I.B.C)/1419(KB)2024:**

- a) The list of creditors as it appears at Pages No. 42 and 43 is taken on record along with copy of the report on Constitution of Committee of Creditors in this matter. The report on Constitution of Committee of Creditors is taken on record and accordingly, this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**